

[*Translation*]

MR. SPEAKER : I shall see. If I have read it I have read it thoroughly. Not allowed.

(*Interruptions*)**

[*English*]

MR. SPEAKER : I cannot make inferences. I do not like inferences to be made at all. Nothing goes on record whatever they say.

(*Interruptions*)**

SHRI S. JAIPAL REDDY : What about the statement of the Government on the failure of the ASLV mission? Government must make a statement.

[*Translation*]

MR. SPEAKER : Wait, your turn will come.

(*Interruptions*)

DR. A K. PATEL (Mehsana) : In Gujarat the police is resorting to firing on farmers.

(*Interruptions*)

MR. SPEAKER : You give it and we shall take it up under Calling Attention. You give it in writing and I shall get it done.

(*Interruptions*)

MR. SPEAKER : Listen to me. The question you are raising is being taken up for discussion in the House. Now we shall take up discussion on agricultural price policy and it will be covered in this discussion. After that if necessary we shall see it.

SHRI C. JANGA REDDY (Hanamkonda) : Milk and vegetables are not available in Ahmedabad due to the strike by the farmers.

(*Interruptions*)

MR. SPEAKER : Why are you making

noise? I am not able to understand what you are saying—Milk is not available there?

(*Interruptions*)

MR. SPEAKER : You please sit down.

[*English*]

12.06 hrs.

PAPERS LAID ON THE TABLE

- Notification under Customs Act, Annual Report etc. of National Bank for Agriculture and Rural Development, Bombay of Indian Investment Centre for 1985-86 and Consolidated Report of Regional Rural Banks for period ending 31.12 85

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table—

- (1) A copy of Notification No. G.S.R. 283 (E) (Hindi and English versions) published in Gazette of India dated the 13th March, 1987 together with an explanatory memorandum regarding exemption to mica of all varieties other than mica scraps and wastes when exported out of India from the whole of the duty of customs leviable thereon under section 159 of the Customs Act, 1962.
[Placed in Library. See No. LT-4056/87]
- (2) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development, Bombay, for the year 1985-86 along with Audited Accounts under sub-section (5) of section 48 of the National Bank for Agriculture and Rural Development Act, 1981.
[Placed in Library. See No. LT-4057/87]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Investment Centre for the year 1985-86 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Investment Centre, for the year 1985-86.

[Placed in Library. See No. LT-4058/87]

(4) A copy of Consolidated Report (Hindi and English versions) on the working of Regional Rural Banks for the year ended the 31st December, 1985.

[Placed in Library. See No. LT-4059/87]

Detailed Demands for Grants of the Ministry of Science and Technology for 1987-88 for Department of Space for 1987-88

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): I beg to lay on the Table—

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Science and Technology for 1987-88.

[Placed in Library. See No. LT-4060/87]

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Space for 1987-88.

[Placed in Library. See No. LT-4061/87]

Notification under All-India Services Act and Resolution re : acceptance of certain recommendations of Fourth Central Pay Commission re : Pensioners

MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :

(i) The Indian Administrative Service (Pay) Second Amendment Rules, 1987 published in Notification No G.S.R. 284 (E) in Gazette of India dated the 13th March, 1987.

(ii) The Indian Police Service (Pay) Third Amendment Rules, 1987 published in Notification No. G.S.R. 285 (E) in Gazette of India dated the 13th March, 1987.

(iii) The Indian Forest Service (Pay) Second Amendment Rules, 1987 published in Notification No. G.S.R. 286 (E) in Gazette of India dated the 13th March, 1987.

[Placed in Library. See No. LT-4062/87]

(2) A copy of the Resolution No. 2-13-87 PIC (Hindi and English versions) published in Gazette of India dated the 18th March, 1987 regarding acceptance of certain recommendations of the Fourth Central Pay Commission by the Government relating to pensioners.

[Placed in Library. See No. LT-4063/87]

Annual Report of and Revisions on Grih Kalyan Kendra for 1985 86 and Statement re delay in laying these papers

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC

BIREN SINGH ENGTI) : beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra for the year 1985-86 along with Audited Accounts.
 - (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Grih Kalyan Kendra for the year 1985-86.
 - (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- [Placed in Library. See No. LT-4064/87]

12 07 hrs.

PUBLIC ACCOUNTS COMMITTEE

Sixty-sixth Report

[English]

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the Sixty-sixth Report (Hindi and English versions) of the Public Accounts Committee on Action taken on Hundred and Sixty-second Report (Seventh Lok Sabha) on Western Railway Construction of a Metre Gauge Line from Dable to Singhana.

12 07½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Seventeenth Report

[English]

SHRI K. RAMAMURTHY (Krishnagar) : I beg to present the Seventeenth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Eighth

Report on Oil and Natural Gas Commission—Organisational structure and project clearance.

12.08 hrs.

STATEMENT RE : LAUNCHING OF AUGMENTED SATELLITE LAUNCH VEHICLE D-1 ON 24.3.1987

[English]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : The first developmental flight of the Augmented Satellite Launch Vehicle (ASLV-D 1) with the SROSS-1 Satellite on board took place from Sriharikota on March 24, 1987. The lift-off took place at 12.09 hours IST with the ignition of the two strap-on booster motors. The performance of the vehicle was normal upto 48.5 seconds when the core motor ignition was initiated. The two strap-on motors also separated at 52.4 seconds as per the design. Preliminary analyses indicate that the vehicle seems to have lost control due to a suspected malfunction of the core-motor resulting in a termination of the flight after 163 seconds. Telemetry data was received throughout the flight duration. Data has also been received from the launch vehicle performance monitoring pay-loads of the SROSS-1 Satellite. Detailed analysis of these data is on in order to identify the exact reasons for the failure.

Of the two important new technologies incorporated in ASLV, the strap-on booster technology development has performed quite satisfactorily. Even though the closed loop guidance system, which operates only from the second stage onwards, could not be evaluated fully due to the premature termination of the flight, the available data upto the termination has clearly demonstrated satisfactory performance of the inertial guidance system package.

Further analysis of data will continue to understand the complex reasons of the